

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.09.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 810 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Bansal Trading Company & Ors.	Prithu Parimal	
2.	Comp. App. (AT) (Ins) No. 811 of 2020	Ramachandra D.Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shree Umiya Traders & Ors.	Prithu Parimal	
3.	Comp. App. (AT) (Ins) No. 812 of 2020	Ramachandra D.Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Marshall Multiventures (I) Pvt. & Ors.	Prithu Parimal	
4.	Comp. App. (AT) (Ins) No. 813 of 2020	Logwell Logistics and Aviation Services (OPC) Pvt. Ltd. Vs. Velankani Electronics Pvt. Ltd.	Uddyam Mukherjee	
5.	Comp. App. (AT) (Ins) No. 815 of 2020	Ramachandra D.Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shreenathji Enterprise & Ors.	Prithu Parimal	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 395 of 2020	Sandeep Jindal Vs. State Bank of India	Nitin Mishra	
7.	Comp. App. (AT) (Ins) No. 709 of 2020	UCO Bank Vs. Deege Orchards Pvt. Ltd.	Partha Sil	

8.	Comp. App. (AT) (Ins) No. 761 of 2020	UCO Bank Vs. G. Ramachandran	Smt. M. Shalini	Divyam Agarwal
-----------	---	------------------------------------	-----------------	----------------

For Hearing

9.	Comp. App. (AT) (Ins) No. 440 of 2020	Edelweiss Asset Resolution Company Ltd. Vs. Viceroy Hotels Ltd., Represented through Resolution Professional & Anr. With	Arjun Krishnan	Shashank Agarwal Karuchola Koteswara Rao-R1 Satendra K. Rai-R2
10.	Comp. App. (AT) (Ins) No. 441 of 2020	Vistara (ITCL) India Ltd. Vs. Viceroy Hotels Ltd., Represented through Resolution Professional & Anr.	Arjun Krishnan	Shashank Agarwal Karuchola Koteswara Rao-R1 Satendra K. Rai-R2
11.	Comp. App. (AT) (Ins) No. 450 of 2020	Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Prasenjeet Mohapatra	Nikhil Mathure Charu Bansal-R1 Varsha Banerjee-R2 Divakar Maheshwari-R3

12:00 Noon

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 785 of 2020	Dheeraj Wadhawan Vs. The Administrator Dewan Housing Finance Corporation Ltd.	Mahesh Agarwal	Liz Mathew Rohan Rahadhyaksha
------------	---	---	----------------	-------------------------------------

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

13.	Comp. App. (AT) (Ins) No. 518 of 2020 Part Heard	Kalinga Allied Industries India Pvt. Ltd. Vs. Hindustan Coils Ltd. & Ors.	Rakesh Wadhwan	Shally Khanna-R1 Dinesh Sood-RP
------------	--	---	----------------	------------------------------------

02:30 PM

For Hearing

14.	Comp. App. (AT) (Ins) No. 654 of 2020	Decan Value Investors L.P Vs. Dinkar T. Venkatasubramanian & Ors. (R.P. of Amtek Auto Ltd.) With	Arpan Behl	Sumant Batra-R1 Siddhant Kan-R2 Charu Bansal-R2 & R3 Sumesh Dhawan-R4
15.	Comp. App. (AT) (Ins) No. 729 of 2020	Union Bank of India (Erstwhile Corporation Bank) Vs. Dinkar T. Venkatasubramanian & Ors.	Alok Kumar	Sanjay Bhatt-R1 Chanakya Keswani- R2 & R3

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**